

Name of the Corporate Debtor: Simara Foods Private Limited  
CIN:- U51101MH1993PTC073090

Date of commencement of CIRP 06.05.2026 (Order received to IRP on 08.05.2026)

List of creditors as on: 26-05-2026 (Based on the claim received upto 23-05-2026)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No.      | Category of creditor   | Summary of claims received |                     | Summary of claims admitted |                           | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|---------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
|              |  | No. of claims              | Amount              | No. of claims              | Amount of claims admitted |                             |                               |                                     |                     |                 |
| 1            | Secured financial creditors belonging to any class of creditors                                    | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| 2            | Unsecured financial creditors belonging to any class of creditors                                  | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| 3            | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| 4            | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 1                          | 7,27,74,516         | 1                          | 7,27,74,516               | 0                           | 0                             | 0                                   | Annexure-I          | NIL             |
| 5            | Operational creditors (Workmen)  | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| 6            | Operational creditors (Employees)  | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| 7            | Operational creditors (Government Dues)  | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| 8            | Operational creditors (other than Workmen and Employees and Government Dues)                       | 5                          | 28,56,03,172        | 0                          | 0                         | 0                           | 0                             | 285603172                           | Annexure-II         | NIL             |
| 9            | Other creditors, if any, (other than financial creditors and operational creditors)                | 0                          | 0                   | 0                          | 0                         | 0                           | 0                             | 0                                   |                     | NIL             |
| <b>Total</b> |  | <b>6</b>                   | <b>35,83,77,688</b> | <b>1</b>                   | <b>7,27,74,516</b>        | <b>0</b>                    | <b>0</b>                      | <b>28,56,03,172</b>                 | <b>0</b>            | <b>NIL</b>      |

\*Note - The amount of claim admitted by the IRP is only based on the documents submitted by the claimant.

Annexure-1

Name of the Corporate Debtor: Simara Foods Private Limited CIN:- U51101MH1993PTC073090

Date of commencement of CIRP 06.05.2026 (Order received to IRP on 08.05.2026)

List of creditors as on: 26-05-2026 (Based on the claim received upto 23-05-2026)

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

| Sl. No. | Name of creditor        | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|         |                         | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |                            |  |                              |                                    |                 |
| 1       | Pavitra Commercials Ltd | 22/05/2026                | 7,27,74,516    | 7,27,74,516               | Unsecured       | Nil                                 | Nil                         | No                     | 100                   | Nil                        | Nil  | 0                            | 0                                  |                 |
| Total   |                         |                           | 7,27,74,516    | 7,27,74,516               |                 |                                     |                             |                        |                       |                            |  | 0                            | 0                                  |                 |

\*Note - The amount of claim admitted by the IRP is only based on the documents submitted by the claimant.

Annexure-II

Name of the Corporate Debtor: Simara Foods Private Limited CIN:- U51101MH1993PTC073090

Date of commencement of CIRP 06.05.2026 (Order received to IRP on 08.05.2026)

List of creditors as on: 26-05-2026 (Based on the claim received upto 23-05-2026)

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

| Sl. No. | Name of creditor       | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any   |
|---------|------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
|         |                        | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of Voting share in CoC |                            |  |                              |                                    |   |
| 1       | Agrisar DMCC           | 21/05/2026                | 2,04,05,810    | 0                         |                 |                                     |                             |                        |                          |                            |  | 0                            | 2,04,05,810                        | 1. For determination of value in INR, the RBI Reference Rate as on ICD, i.e., on 06.05.2026, is taken<br>2. The claim form has been filed in an incorrect format. The claimant was informed vide email dated 25.05.2026 regarding the same and was also requested to submit the documents supporting the claim. |
| 2       | Krishya Logistics LLP  | 22/05/2026                | 35,063         | 0                         |                 |                                     |                             |                        |                          |                            |  | 0                            | 35,063                             | Vide email dated 25.05.2026, the claimant was requested to submit the documents supporting the claim.   |
| 3       | Prakash Agro Commodity | 23/05/2026                | 14,95,63,383   | 0                         |                 |                                     |                             |                        |                          |                            |  | 0                            | 14,95,63,383                       | The claim form has been filed in an incorrect format. The claimant was informed vide email dated 25.05.2026 regarding the same and was also requested to submit the documents supporting the claim.   |

|       |                     |            |              |   |  |  |  |  |  |  |  |   |              |   |
|-------|---------------------|------------|--------------|---|--|--|--|--|--|--|--|---|--------------|---|
| 4     | Vardhman Commercial | 23/05/2026 | 8,47,528     | 0 |  |  |  |  |  |  |  | 0 | 8,47,528     | The claim form has been filed in an incorrect format. The claimant was informed vide email dated 25.05.2026 regarding the same and was also requested to submit the documents supporting the claim. |
| 5     | MS Agri Jaipur      | 23/05/2026 | 11,47,51,388 | 0 |  |  |  |  |  |  |  | 0 | 11,47,51,388 | The claim form has been filed in an incorrect format. The claimant was informed vide email dated 25.05.2026 regarding the same and was also requested to submit the documents supporting the claim. |
| Total |                     |            | 28,56,03,172 | 0 |  |  |  |  |  |  |  | 0 | 28,56,03,172 |   |

\*Note - The amount of claim admitted by the IRP is only based on the documents submitted by the claimant.